

MESSAGES FROM RAJYA SABHA

SECRETARY-GENERAL: Sir, I have to report the following messages received from the Secretary-General of Rajya Sabha —

(i) 'I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on Tuesday, the 10th December, 1974 adopted the following motion in regard to the Foreign Contribution (Regulation) Bill, 1973.—

"That this house do recommend to Lok Sabha that Lok Sabha do appoint a member of Lok Sabha to the Joint Committee of the Houses on the Foreign Contribution (Regulation) Bill, 1973, in the vacancy caused by the resignation of Sardar Buta Singh from the membership of the said Joint Committee and communicate to this House the name of the member so appointed by Lok Sabha to the Joint Committee"

2 I am to request that the concurrence of the Lok Sabha in the said motion and also the name of the member of the Lok Sabha appointed to the Joint Committee may be communicated to this House'

(ii) 'I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on Wednesday, the 11th December 1974, adopted the following motion in regard to the presentation of the Report of the Joint Committee of the Houses on the Foreign Contribution (Regulation) Bill, 1973 —

"That the time appointed for the presentation of the Report of the Joint Committee of the Houses on the Foreign Contribution (Regulation) Bill, 1973, be further extended up to the last day of the Ninety-third (Monsoon) Session of the Rajya Sabha"

(iii) 'I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on Wednesday,

the 11th December, 1974, adopted the following motion in regard to the Joint Committee on the Code of Civil Procedure (Amendment) Bill, 1974 —

"That this House concurs in the recommendation of the Lok Sabha that the Rajya Sabha do appoint a member of the Rajya Sabha to the Joint Committee of the Houses on the Code of Civil Procedure (Amendment) Bill, 1974, in the vacancy caused by the resignation of Shri Bipinpal Das and resolves that Shri Mohammad Usman Arif be appointed to the said Joint Committee to fill the vacancy".'

(iv) 'I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on Wednesday, the 11th December, 1974, adopted the following motion in regard to the presentation of the Report of the Joint Committee of the Houses on the Plantations Labour (Amendment) Bill, 1973 —

"That the time appointed for the presentation of the Report of the Joint Committee of the Houses on the Plantations Labour (Amendment) Bill, 1973, be further extended upto the first day of the last week of the Ninety-first session of the Rajya Sabha"

श्री मधु लिमाये . मैं ब्राप के रुलिंग के खिलाफ वाक ब्राउट करता हूँ । पायट आफ ब्राउट उठना हर सदस्य का अधिकार है ।

(Shri Madhu Limaye then left the House (Interruptions)

AN HON MEMBER Privilege motion

MR SPEAKER Not today No more points of order This debate is closed now We take up call attention motion (Interruptions)

MR SPEAKER We adjourn now for Lunch to reassemble at two 13.01 hrs

The Lok Sabha adjourned for Lunch till Fourteen of the Clock